

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

MA No.281 of 2005  
OA No.781 of 1997

Date of Order : 04-05-2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member  
Hon'ble Mr. A.R. Basu, Administrative Member

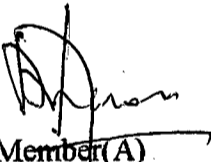
C A G  
-VS-  
Debashish Roy & Ors.

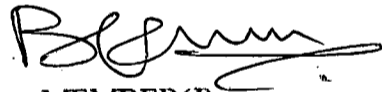
For the Applicant : Mr. B. Mukherjee, Counsel  
For the Respondents: Mr. B.C. Sinha, Counsel

**ORDER**

PER MR. B.V.RAO, JM:

As we find no sufficient ground in respect of clarification of the order passed by  
this Tribunal in O.A. 781 of 1997, the present M.A. is dismissed.

  
Member(A)

  
MEMBER(J)

DKN